List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	(Amt. in Rs.													
SI.	Name of creditor	Details of claim	received	Details of claim admitted						Amount of contingent	Amount of any	Amount	Amount of	Remarks/
No.										claim	mutual dues, that	of claim	claim under	Security
		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether	% voting		may be	not	verificati on	Interest
				admitted		security interest	guarantee	related	share in		set-off	admitted	1	
								party?	CoC				1	
													1	
													L	
1	Punjab Nation Bank	24-01-2024	53,29,99,197	53,29,99,197	Secured Loan	53,29,99,197	53,29,99,197	-	21.75%	-	-			Ref. Note 1
													L	on security
2	Union Bank	25-01-2024	7,69,72,375	7,69,72,375	Secured Loan	7,69,72,375	7,69,72,375	-	3.14%	-	-	-		interest
	Total		60,99,71,572	60,99,71,572	-	60,99,71,572	60,99,71,572	-	24.89%	-	-	-		-

Note 1

A.Security interest on the assets of the Corporate Debtor:

Punjab Nation Bank and Union Bank are holding pari-passu charge on the following assets of the Corporate Debtor:

1. First charge on the entire Stock, Plant and Machinery and current assets, present and future including but not limited to the Book Debts, Loans and Advances, Stock, SIP, RIM, other materials, Deposits of confirmed order, and/or original irrecoverable LC's of approved foreign banks, DA/DP Bills Drawn on Approved Banks as may be permitted by the Bank from time to time of the company.

2. Land & Bldg at Plot nos. 1, 2 & 2B, Bearing S. No. 79 Village Gajula Ramaram, Tehsil Quthbullapur,, District Ranga Reddy, Jeedimetla Phase IV, DA, Narsapur, Hyderabad.

B. Corporate/Personal Guarantee

- a. Emerald Investments Pvt Ltd
- b. Unique Properties & Sec Pvt Ltd
- c. Vidyut Metallics Pvt Ltd
- d. Rakesh Malhotra

Annexure 1